

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2949  
ANSWERED ON:11.08.2010  
ENGINEERING AND POLYTECHNIC INSTITUTIONS  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of basic requirements laid down by All India Council for Technical Education (AICTE) for according recognition to engineering and polytechnic educational institutions in the country;
- (b) whether the initiatives taken by AICTE to reduce the imbalance between engineering and polytechnic education has been successful;
- (c) if so, the details thereof ;
- (d) whether AICTE has allowed any State for a second shift in their engineering colleges; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a): The Approval Process Handbook of the All India Council for Technical Education (AICTE), available on its website at [www.aicte-india.org](http://www.aicte-india.org), provides the details of basic infrastructure, faculty and other facilities required for establishment of new engineering and polytechnic educational institutions for receiving approval of AICTE.
- (b) & (c): The AICTE has decided to allow existing engineering and technology institutes to start Diploma Programme in the field of engineering & technology in the second shift to increase the enrolment, subject to fulfilment of norms and standards given in Approval Process Handbook, 2010 of AICTE. Also, the Council has allowed, separate Diploma Programme in the second shift in existing Degree Level Technical Institutions subject to fulfilment of norms and standards, prescribed in Approval Process Handbook, 2010 of AICTE.
- (d) & (e): The AICTE has granted approval to 483 existing institutes to start engineering programme in second shift for Academic year 2010-11. The details of institutions accorded approval to run second shift in engineering in existing engineering colleges is at annexure.